

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 1742/2019

(Arising out of impugned final judgment and order dated 04-12-2017 in WC No. 15864/2015 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

MOHD. ISLAM & ORS.

Respondent(s)

IA No. 185442/2018 - EXEMPTION FROM FILING O.T.)

Date : 29-02-2024 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR  
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Tanmaya Agarwal, AOR  
Mr. Wrick Chatterjee, Adv.  
Mrs. Aditi Agarwal, Adv.  
Mr. Vinayak Mohan, Adv.

For Respondent(s) Mr. Abhimanyu Singh, Adv.  
Mr. Asthik Gupta, Adv.  
Mr. Deepak Raj, Adv.  
Ms. Avantika Singh, Adv.  
Mr. Sunny Choudhary, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List on 23.7.2024.

(DR. NAVEEN RAWAL)  
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)  
COURT MASTER (NSH)